

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cont. Case (Civil) No.559 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. H. K. Mahato, Advocate  
For the State : Mr. P.C. Roy, S.C. (L&C)-I  
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**Order No.03**

**Date: 26.03.2021**

This case is taken up through video conferencing.

Mr. P. C. Roy, learned S.C. (L&C)-I, appearing on behalf of the opposite parties, prays for and is allowed further four weeks' time by way of last chance to file show cause affidavit.

Put up this case under appropriate heading after four weeks.

**(Rajesh Shankar, J.)**

*Sanjay/*